

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EFFIMAX ENGINEERS PRIVATE LIMITED Date of Commencement of Liquidation: 17-11-2022; List of Stakeholders as on Date: 11-02-2023; Name of IP: Mr. C. Ramasubramaniam; Process Number: 1; Last 5 digit of registration number: 10096

| Sl. no.      | Category of stakeholders  | Summary of claims received |                 | Summary of claims admitted |                 | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|-----------------|----------------------------|-----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)    | No. of claims              | Amount (Rs.)    |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  |                            |                 |                            |                 |                             |                           |                                     | NA                         |
| 2            | Liquidation costs incurred till date  |                            |                 |                            | 252050          |                             |                           |                                     | NA                         |
| 3            | Secured financial creditors   | 1                          | 21031497        | 1                          | 20740681        |                             | 290816                    | 0                                   | <a href="#">Annexure 3</a> |
| 4            | Unsecured financial creditors   | 2                          | 2236600         | 2                          | 2181300         |                             | 55300                     |                                     | <a href="#">Annexure 4</a> |
| 5            | Operational creditors (Workmen)   |                            |                 |                            |                 |                             |                           |                                     | NA                         |
| 6            | Operational creditors (Employees)   | 1                          | 807200          |                            |                 |                             | 807200                    |                                     | <a href="#">Annexure 6</a> |
| 7            | Operational creditors (Government Dues)   | 3                          | 3663794         | 3                          | 3653353         |                             | 10441                     |                                     | <a href="#">Annexure 7</a> |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 14                         | 38393575        | 13                         | 35439407        |                             | 2954168                   |                                     | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |                 |                            |                 |                             |                           |                                     | NA                         |
| <b>Total</b> |   | <b>21</b>                  | <b>66132666</b> | <b>19</b>                  | <b>62266791</b> | <b>0</b>                    | <b>4117925</b>            | <b>0</b>                            |                            |